

BEFORE THE NATIONAL GREEN TRIBUNAL (WESTERN ZONE BENCH)

AT PUNE

ORIGINAL APPLICATION NO. 170 OF 2024 (WZ)

IN THE MATTER OF:

GOA FOUNDATION

...APPLICANT

Versus

SARAWATI BUILDERS &

CONSTRUCTIONS PVT. LTD. & ORS

...RESPONDENTS

(Now known as DLF Homes Goa Pvt. Ltd.)

INDEX

S. No.	Particulars	Pg. No.
1.	Compliance Affidavit in terms of order dated 13.08.2024	1-2
2.	<u>ANNEXURE-A:</u> True copy of publication in O Heraldo Newspaper dated 12.09.2024	3-4
3.	<u>ANNEXURE-B:</u> True copy of Publications in The Hindu (Mumbai), The Times of India (Kolhapur), Dainik Bhaskar (Sikar, Rajasthan) dated 12.09.2024	5-10

FILED BY:

Abhishek

FOR [KARANJAWALA & CO.]

ADVOCATES FOR RESPONDENT NO. 1

4, FACTORY ROAD

NEAR SAFDARJUNG HOSPITAL

NEW DELHI 110029

Dated: 23.09.2024

BEFORE THE NATIONAL GREEN TRIBUNAL (WESTERN ZONE BENCH)
AT PUNE

ORIGINAL APPLICATION NO. 170 OF 2024 (WZ)

IN THE MATTER OF:

GOA FOUNDATION

...APPLICANT

Versus

SARAWATI BUILDERS &

CONSTRUCTIONS PVT. LTD. & ORS

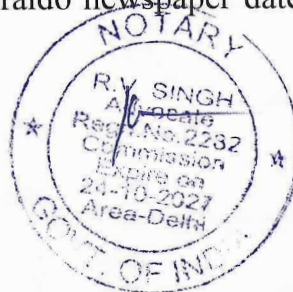
...RESPONDENTS

(Now known as DLF Homes Goa Pvt. Ltd.)

COMPLAINCE AFFIDAVIT IN TERMS OF ORDER DATED 13.08.2024

I, Sudhanshu Arya, S/o Arun Kumar Arya, aged about 34 years, Authorized Representative of representative of the Respondent No. 1 company having office at DLF Centre, Sansad Marg, New Delhi 110001 do hereby solemnly affirm and state on oath as under:

1. That I am the Authorized Representative of the Respondent No. 1 company (DLF Homes Goa Pvt. Ltd.) and as such I am well acquainted with the facts of the present case as per the records available and I am authorized and competent to affirm the present affidavit.
2. The present affidavit is being filed in compliance of the order dated 13.08.2024 passed by this Hon'ble Tribunal. That the notice issued by the Hon'ble Tribunal to Respondent Nos. 14, 17, 19, 24-27, 29, 30, 33, 34, 36, 37, 39, 43, 45-47 having returned, the Respondent No. 1 had undertaken to serve upon the said Respondents, through publication in local newspaper, "O Heraldo". Accordingly, the notice was published in O Heraldo newspaper dated 12.09.2024 (Pg. 7 of



newspaper, bottom right corner). True copy of publication in O Hearldo Newspaper dated 12.09.2024 is annexed herewith and marked as **Annexure-A**.

3. The last known address of the Respondent Nos. 19, 30 was in Mumbai, Respondent No. 26 was in Kolhapur and Respondent No. 14 was in Rajasthan, Therefore, the Respondent No. 1, as an abundant caution served the notice through publication in The Hindu, Mumbai (Pg. 2, 2nd row from top left corner), The Times of India, Kolhapur (Pg. 6, 3rd row right corner), Dainik Bhaskar, Sikar, Rajasthan (Pg. No. 5, right-bottom of the page) all dated 12.09.2024. Copy of Publications in The Hindu (Mumbai), The Times of India (Kolhapur), Dainik Bhaskar (Sikar, Rajasthan) dated 12.09.2024 is annexed herewith and marked as **Annexure-B** (Colly).


DEPONENT

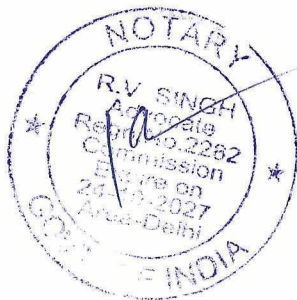
adhshek S. mentekant
I Identify myself as the person who has signed this document

VERIFICATION:

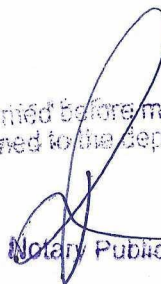
I, the deponent above named, do hereby verify that the contents of foregoing Affidavit are true and correct to my knowledge and as per the records available. No part of it is false and nothing material has been concealed therefrom.

Verified at _____ on this **23 SEP 2024** day of _____, 2024


DEPONENT



Solemnly affirmed before me read over & explained to the deponent.


Notary Public, Delhi

23 SEP 2024

Trump vows to end Russia-Ukraine war if elected president

PTI, WASHINGTON: Republican presidential candidate Donald Trump has said he will end the Russia-Ukraine war if he wins the November presidential elections, an assertion dismissed by his Democratic rival Kamala Harris who said the former US president would "just give up".

President Vladimir Putin very well. He would have never -- and there was no threat of it either, by the way, for four years -- gone into Ukraine and killed millions of people when you add it up..."

Trump blamed the Biden-Harris Administration for not preventing the war in Ukraine and said, "If I were president, it would have never started."

The former president asserted that he wanted the war to stop and claimed that millions were being killed in it.

"I want to save lives that are being uselessly people being killed by the millions. It's so much worse than the numbers you're getting, which are fake numbers," he said.

"I know (Ukrainian President Volodymyr Zelenskyy) very well and I know Putin very well. I have a good relationship. They respect me, they don't respect (incumbent President Joe) Biden," he said.

"How would you respect him (Biden)? He hasn't even made a phone call in two years to Putin. He hasn't spoken to anybody. That is a war that's dying to be settled. I will get it settled before I even become president if I win when I'm president-elect," Trump said.

Disagreeing with him, Vice President Harris said, "I believe the reason that Donald Trump says that this war would be over within 24 hours is because he would just give it up. And that's not who we are as Americans."

Harris said she met Zelenskyy and shared "American intelligence about how he could defend himself" a few days before the Russian invasion and went to NATO's eastern flank to Poland and Romania days later, bringing 50 countries together to support Ukraine in its "righteous defence".

because of the air defence, the ammunition, the artillery, the javelins, the Abrams tanks that we have provided, Ukraine stands as an independent and free country," she said.

"If Donald Trump were president, Putin would be sitting in Kyiv right now and understand what that would mean because Putin's agenda is not just about Ukraine," she said.

Addressing Trump, she said, "Understand why the European allies and our NATO allies are so thankful that you are no longer president and that we understand the importance of...NATO. And what we have done to preserve the ability of Zelenskyy and the Ukrainians to fight for their independence. Otherwise, Putin would be sitting in Kyiv with his eyes on the rest of Europe, starting with Poland."

During the debate, Trump claimed that when Putin endorsed Harris last week saying 'I hope she wins, the Russian President meant it "because what he's gotten away with is absolutely incredible".

CHANGE IN NAME
I, EHSANULLA, r/o COELHO ARCADE, BLOCK-D 1st FLOOR, PATRONG, BAINA, VASCO DA GAMA, GOA, 403802 like to change my name from EHSANULLAH RAHIM SHAIKH to EHSANULLA. Hereafter in all my dealings and documents I will be known by the name EHSANULLA.

CHANGE IN NAME
I SALVACAO COLACO SIMOES, r/o H.NO.158/1 NOVO VADDO BETUL QUEPEM SOUTH GOA.403603 like to change my name from SALVACAO COLACO SIMOES Hereafter in all my dealings and documents I will be known by the name SALVACAO COLACO SIMOES.

KONKAN RAILWAY CORPORATION LIMITED
(A Government of India Undertaking)
NOTICE INVITING OPEN-E-TENDER DATED 11.09.2024
On behalf of Konkan Railway Corporation Ltd, Senior Regional Engineer, Ratnagiri is inviting Open E Tender For the following work. Name of work: Deep screening of track inside tunnels under AEN/Chiplun section. Tender No: KR-RN-W-2024-38. Estimated cost: ₹ 85,89,450/- EMD: ₹ 1,71,800/- Last date and Time of depositing of tender on line: 03.10.2024 upto 15.00 hrs. For further details, contact office of Regional Railway Manager, Office, MIDC area, Mirjole, Ratnagiri. (Web site: <https://www.ireps.gov.in>)

Advertisement No. 83/2024
Government of India
Public Enterprises Selection Board
invites applications for the post of
Managing Director
in
Jute Corporation of India Limited (JCI)
Last date of submission of application by applicants is by 15:00 hours on
04th October, 2024
Last date of forwarding of applications by the Nodal Officers to PESB is by 15:00 hours on
14th October, 2024.
For details login to website <https://pesb.gov.in>
CBC 41122/12/0015/2425

PUBLIC NOTICE
By this Public Notice, it is hereby made known to the public in general that my client intends to purchase from MRS. MARIA ERMELINDA RODRIGUES alias MARIA ERMELINDA VAZ, daughter of late Alexinho Vaz and widow of late Salvador Rodrigues, aged 84 years, widow, retired, British National of Indian Origin, permanent resident of 22, Alburgh Drive, Sefton Park, Liverpool, L17 4JQ, United Kingdom and presently residing at House No. 30/A, Ambora, Camurim, Loutolim, Salcete, Goa, the property better described in the schedule herein written below.
Any person's having any claims, objections, lien, charges, encumbrances, easementary rights, share, profits, rights and/or interests in any manner whatsoever including any agreements and mortgages over the said property better described in the schedule herein written below shall lodge the same to the undersigned at the address given below within 14 days from the date of the publication of this notice with supporting documents, failing which it shall be presumed that no person's has/have objections over said purchase and/or claims to the said property and my client shall proceed to purchase the same and no claims or objections shall be entertained thereafter.
SCHEDULE
All that property known as "CALANGORACHI or SANCREACHIGAL", situated at Murda Grande of village Nuvem, within the jurisdiction of the Village Panchayat of Nuvem, Taluka and Sub-District of Salcete, South Goa District, State of Goa, not described in the Land Registration Office but enrolled in the Land Revenue Office of Salcete under Matriz No. 790 and presently surveyed under Survey No. 121/2-A of village Nuvem, measuring 1425 sq. mts. The said Survey No. 121/2-A of village Nuvem is bounded as under:
North: By a Road situated in Survey No. 121/2 of village Nuvem; **South:** By Survey Nos. 120/9 and 120/10 of village Nuvem; **East:** By Survey No. 121/3-A of village Nuvem; **West:** By Survey Nos. 121/1 and 121/1-A of village Nuvem.
Dated this 11th September, 2024
Adv. Elton F. Furtado
Office No. B-104 & B-106, 1st Floor, Pereira Plaza, Margao, Salcete, Goa-403601
7507802988 / adv.eltonfurtado@gmail.com

CHANGE IN NAME
I, IVONO LUCAS FERNANDES, holder of Passport No: G122715, R/o. H. No: 145/A, Khamamol near the Chapel, Chorchorem South Goa-403706, do hereby change My Name from IVONO LUCAS FERNANDES to IVONO LUCAS FERNANDES. for all purposes I will henceforth be known in the name Ivono Lucas Fernandes. I also undertake to carry out this name changes in all my documents.

(O.S. R.20(1A) CPC) IN THE COURT OF THE CIVIL JUDGE JUNIOR DIVISION AT MARGAO.
Reg. Civil Suit No: 577/2000/C. Shri. Santano Fernandes

Plaintiffs
Mr. Ana Maria Carneiro
Defendants
To
Defendant no. 12: Custodio Rodrigues, through his legal heirs.
12b. Salu Dias, major in age,
12c. Mrs. Olinda Dias, major in age,
12e. Mr. Lucian Dias, major in age, married to
12f. Mr. Francisco D Costa, major in age,
12g. Bastin Dias, major in age
12h. Stewan Fernandes, major in age,
12i. Adwin Fernandes, major in age,
All resident of H. no. 779, Rainbow Valley, Mugalli, Salcete, 403601, Margao, Goa.

WHEREAS, the above named plaintiffs have filed application for correction of typographical error and application for correction of typographical error under order 6 rule 17 CPC 1908, before this Court. (Copy of which may be collected from the office of this Court on any working day during office hours).
AND WHEREAS summons sent to you all on the above given address, returned unserved with an endorsement of bailiff that "None of the above mentioned legal heirs belong to said given address".
AND WHEREAS, the Advocate for the plaintiffs have filed an application before this Court praying for substitute service of notice by way of publication in the daily local news paper and this Court is satisfied that this is a fit case for ordering such a service.
NOW, THEREFORE, you are hereby given notice under Order V, Rule 20(1A) of the Code of Civil Procedure 1908, to appear before this Court in person or by a pleader duly instructed and to file your reply on the 13th day of September, 2024. at 10.00 a.m. for your defence, if any.
Superintendent
By Order of the Court

Four dead in Thailand as typhoon flooding hits north: Govt

AFP, BANGKOK: Floods and landslides triggered by heavy rains from Typhoon Yagi have claimed four lives in northern Thailand and inundated thousands of homes, the government said Wednesday, as it mobilised the army to help affected families.

Prime Minister Paetongtarn Shinawatra said aid is on the way to around 9,000 families hit by the floods in the northern provinces of Chiang Mai and Chiang Rai.

Confirming the first Yagi-linked deaths in the kingdom, the Disaster Prevention and Mitigation Department said two people were killed in a landslide in Chiang Mai province, and two more in Chiang Rai, which bor-

ders Myanmar. The health ministry said they have deployed medical staff, volunteers and rescue workers to migrate elder people to safer places.

The Thai meteorological department also warned that more heavy rains were expected until next Tuesday, bringing the risk of fresh flash floods.

"Between September 13-17, please be careful of possible danger caused by heavy to very heavy rainfall," it said in a statement.

While Thailand experiences annual monsoon rains, man-made climate change is causing more intense weather patterns that can make destructive floods more likely.

C Africa records unusual dengue outbreak

AFP, BANGUI, CENTRAL AFRICAN REPUBLIC: Authorities have recorded an "unprecedented" 13 dengue cases in Central Africa's capital Bangui and the surrounding area since July, the country's health minister Pierre Somse said.

Dengue is a common virus in hot countries and spreads in urban and semi-urban areas through mosquito bites. The World Health Organization (WHO) says there are between 100 million and 400 million dengue cases a year.

"The Health and Population ministry has recorded an unprecedented level of dengue cases," Somse said in a Facebook post on Tuesday.

Malaysia's police rescue 402 children after sex abuse allegations at Islamic welfare homes

AP, KUALA LUMPUR: Malaysian authorities on Wednesday rescued 402 children and arrested 171 suspects after raiding 20 welfare homes linked to an Islamic business group, in which children were exploited and sexually abused, the national police chief said.

201 boys and 201 girls, aged between 1 and 17 years, were rescued from 18 homes in central Selangor state and two in southern Negeri Sembilan state, he said. The 171 suspects — 66 men and 105 women — included religious teachers and caretakers - Razarudin Husain, Inspector-General of Police, Malaysia

included religious teachers and caretakers, he said. Children were sexually abused not only by the caretakers but were also forced to do the same to each other at the facilities, Razarudin said in a televised news conference.

"Those who were sick were not allowed to seek medical attention until their condition became critical," he said. Some young children were also burnt with a hot spoon when they made mistakes, and caretakers had

touched the children's bodies as if to conduct medical checks, he said. Police believed that Global Ikhwan exploited the children and used religious sentiments to collect donations, he said.

Investigations showed that the children at the welfare homes belonged to members of the Global Ikhwan group, placed by their parents at the homes since they were infants, he said. The children would undergo medical assessment amid ongoing investigations, he added.

Polio worker, officer killed in Pak: Police

AFP, PESHAWAR: Gunmen in northwestern Pakistan killed a polio worker and a policeman on Wednesday during the latest campaign to vaccinate millions of children in the country, police said. Pakistan and Afghanistan are the only countries in the world where polio remains endemic despite an effective vaccine. Militants have killed hundreds of officers and polio workers over more than a decade.

Nigeria floods kill 30, displace 400,000: Rescuers

AFP, MAIDUGURI: Severe flooding in the north-eastern Nigerian city of Maiduguri has claimed at least 30 lives and forced 400,000 people from their homes, officials said.

"The death toll is 30," National Emergency Management Agency (NEMA) spokesman Ezekiel Manzo told AFP a day after water from an overflowing dam swept away thousands of homes in the capital city of Borno state.

"The situation in Maiduguri is quite frightening," said Manzo's NEMA col-

league Zubaida Umar. "The flood has taken over around 40 percent of the entire city. People have been forced out of their homes and are scattered everywhere".

"From our statistics, we have 414,000 displaced people," Umar said. He told the BBC's Hausa language service that officials feared that number could reach one million.

The UN refugee agency in Nigeria said on X Tuesday the flooding was the worst to hit the city in 30 years.

Los Angeles wildfire explodes, engulfs homes

AFP, WRIGHTWOOD: A wildfire in the hills near Los Angeles exploded overnight, torching dozens of homes as its footprint increased 1,000 percent by Wednesday.

The Bridge Fire is one of three out-of-control blazes that have erupted around the United States' second-biggest city, fueled by a punishing heat wave.

GOVERNMENT OF GOA OFFICE OF THE COLLECTOR NORTH GOA DISTRICT PANAJI GOA E-TENDER NOTICE
No. COLL(N)/DMC/01/24-25 DT:11/09/2024.
Fencing of Abandoned Quarries
1. The last date of online submission of tender is 18/09/2024 up to 15.30 hrs.
2. The Date & Time of Opening Online Tender for Works at Sr. No. 01 to 05 is 19/09/2024 after 11.00 hrs
For more details please contact the Office of the Collector, North Goa District, Panaji Goa.
Website: - <https://eprocure.goa.gov.in>

Canara Bank MAPUSA BRANCH
POSSESSION NOTICE [SECTION 13(4)]
(For Immovable property)
Whereas the undersigned being the Authorised Officer of the Canara Bank under Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 10/05/2024 calling upon the borrower Mr. Virendra Kumar Dubey (Borrower) and Mrs. Naina Dubey (Borrower) to repay the amount mentioned in the notice, being Rs. 87,51,244.69 (Rupees Eighty Seven Lakh Fifty One Thousand Two Hundred Forty Four and Paise Sixty Nine Only) within 60 days from the date of receipt of the said notice.
The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 05th day of September of the year 2024.
The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of Rs. 91,27,736.69 (Rupees Ninety One Lakh Twenty Seven Thousand Seven Hundred Thirty six and Paise Sixty Nine Only) liability as on 31/08/2024 and interest thereon.
The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.
Description of the Immovable Property
All that Shop No. S-4, bearing V.P.H. No B 51, Second Phase (part), admeasuring 35.55 sq. mtrs., on the ground floor of second phase of the Building Scheme "Shri Vallabh Nagar", together with undivided/proportionate share/right of land in property known as "PREDIO AFORAMENTO DE PALMAR", admeasuring 4075 sq. mtrs., bearing Sy. No. 36, Sub Division No. 4 of the village Bainguinim, St. Pedro Parish within the limits of village panchayat of Se Old Goa, Tiswadi Taluka, Sub District of Ilhas, District North Goa, State of Goa, described in the Land Registration Office of Ilhas under no. 21885 of Book No. B-59(New). The said property is enrolled in the Taluka revenue office of Ilhas under Matriz No. 112. **Bounded by: North:** by Mandovi River, **West:** by property belonging to Babulal Mansukhlal Zaveri, **South:** by public road, **East:** by property belonging to Bevanim Sinal Ramani
All that Flat bearing No. F-4, (Second Phase) bearing V.P.H. No. B 51, situated on the ground floor, admeasuring 55.00 sq. mtrs. of the building known as "Shri Vallabh Nagar", together with undivided/proportionate share/right of land in property known as "PREDIO AFORAMENTO DE PALMAR", admeasuring 4075 sq. mtrs., bearing Sy. No. 36, Sub Division No. 4 of the village Bainguinim, St. Pedro Parish within the limits of village panchayat of Se Old Goa, Tiswadi Taluka, Sub District of Ilhas, District North Goa, State of Goa, described in the Land Registration Office of Ilhas under no. 21885 of Book No. B-59(New). The said property is enrolled in the Taluka revenue office of Ilhas under Matriz No. 112. **Bounded by: North:** by Mandovi River, **West:** by property belonging to Babulal Mansukhlal Zaveri, **South:** by public road, **East:** by property belonging to Bevanim Sinal Ramani
DATE:05/09/2024 Authorised Officer
PLACE: Mapusa CANARA BANK

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE ORIGINAL APPLICATION NO. 170/2024 [EARLIER OA NO. 26 (THC)/2013 (WZ)] GOA FOUNDATION THROUGH ITS SECRETARY & ANR. VS. M/S SARAWATI BUILDER & CONSTRUCTIONS PVT. LTD. & ORS

To,	Respondent No. 14
1. Mohammed Aarif Bhatti, Teleyen Mohala, Near Bisav Gate, Ward No. 9, Ramgarh Sekhawati, Dist: Sikar, Rajasthan-331024.	
2. Sandeep Janardhan Halamekar House No 141-F, Green Valley, Chicalim, Goa-403711.	Respondent No. 17
3. Anupriya Prabhu, 402, Deepika CHS Pakhadi, Kharegaon, Kalwa Thane (West)-400605	Respondent No. 19
4. Anantha Sarathy, Lily, Near SMRC, Airport Road, Chicalim-403711.	Respondent No. 24
5. Desville B. Miranda, Vasco Towers, 6th Floor, Flat No. 25, Vasco, Goa.	Respondent No. 25
6. Babasaheb R. Desai Tambamala Ichalkamji, Kolhapur, Maharashtra-416003.	Respondent No. 26
7. Mency Lorina Britto, H.No. 56, Headland Sada, Mormugao.	Respondent No. 27
8. Gopal Krishna Vasant Shetye, H.No. 201, Vaddem, Vasco da Gama, Goa.	Respondent No. 29
9. Unnati Singh Mahar, H. No. 37, Nofra, Colaba, Mumbai 400 005.	Respondent No. 30
10. Sunil Kumar Kalyanshetty, B/V-F-4, Sainarayan, Apt., Near El-Monte Theatre, Rumdawada, Vasco, Goa.	Respondent No. 33
11. Kishan Kumar Yadav, H. No. 447, Shanti Nagar, Nr Dipti Garage, Airport Rd, Vasco.	Respondent No. 34
12. Christopher Mascarenhas, H.No. 15/C, Near PWD Water Tank, Alto Chicalim.	Respondent No. 36
13. Dalit Singh, Antrix Manor, Opp. Naval Stores Depot, A.G.2, Dabolim.	Respondent No. 37
14. Ravi Nilaya Majalikar, B/3/2, GSI Officers Enclave, Airport Road, Chicalim-403711.	Respondent No. 39
15. Eknath S. Parab, Flat No. 01, Nelnish Apts., Mangor Hill, Vasco.	Respondent No. 43
16. Vithal Ravappa Chawan, Mahima Vastu, Flat No. 102, Near Naval Stores Depot, Dabolim, Goa.	Respondent No. 45
17. Joaquim Antao, F.X. Towers, Flat No. 501, 5th Floor, Opp. MPT Institute, Swatantra Path, Vasco, Goa.	Respondent No. 46
18. Mohan P. Sawant Mormugao, Goa-403803.	Respondent No. 47

PUBLIC NOTICE
1. The above titled Original Application was earlier numbered as OA. No.26(THC)/2024(WZ) which has been renumbered to OA.No. 170/2024 in pursuance to the direction of the Hon'ble National Green Tribunal, Western Zone Bench, Pune dated 13.08.2024 passed in the said matter.
2. The above titled Original Application is posted for hearing on 26.09.2024 at 10:30AM physically or through video conferencing before the Hon'ble National Green Tribunal, Western Zone Bench, Pune.
3. Please note that you shall make yourself available, or represent through authorized/eligible representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.
REGISTRAR, NGT, WZB, PUNE

पंजाब नैशनल बैंक Punjab National Bank
Corporate Office: Sector-10, Dwarka, New Delhi
Circle SASTRA :- Kolhapur Circle, 1182/17, Ground Floor, Rajarampuri, 4th Lane, Takala, Kolhapur-416008 Email id: cs8264@pnb.co.in

DEMAND NOTICE
Notice U/S 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002
Whereas, the undersigned being the Authorized Officer of Punjab National Bank, under Securitization & Reconstruction of Financial Asset and Enforcement of Security Interest Act 2002 & in exercise of powers conferred under section 13(12) read with Rule 3 of the said Act. Calling Rules 2002 issued Demand Notice dated mentioned below under 13(2) of the said Act, calling upon concerned the date of the respective Notices, as per details given below. For various reasons these notice couldn't be served on the concerned Borrowers/Guarantors. Copies of these Notices are available while the undersigned and the concerned Borrowers/Guarantors may, if they so desired, can collect the said hereby given to the concerned Borrowers/Guarantors where ever necessary to pay to Punjab National Bank, within 60 days from the date of Publication of these Notices the amount indicated herein below together with further interest at contractual rates and charges till the date of repayment under the loan/and other agreements and documents execute by the concerned person. As security for the Borrowers obligation under the said agreements and documents, the following assets have been mortgaged to Punjab National Bank

Sr. No.	Name & Address of the Borrowers / Guarantors / Mortgagors	Type of Loan / Loan Account Number and Outstanding Amount as on Date
1.	Mr. Vicky Kumar Gupta (Borrower), Mrs. Rupa Kumari (Co-Borrower), Both at: Flat No. S1, H. No. 105/27 S-F-F-1, 2nd floor, Plot No 52, Galli Cortalim Village Mormugao, Margao, Goa 413601. M/s. Arpita General Store, 105/27 G-F-F-1, Nr JCB Showroom, Verna Goa-403722. M/s. Arpita General Store, Flat no G1 Verna Residency, Senalim, Goa-403722.	Housing Loan and Cash Credit ₹ 3486439.82 (₹ Thirty Four lakhs Eighty Six Thousand Four Hundred Thirty Nine and paise eighty two Only) as on 31/07/2024 with further interest and charges until payment in full

Demand Notice Date: 21/08/2024 **Date of NPA : 31/07/2024**

Security Details :- Primary Security: Equitable Mortgage of IP located at Flat No S 1, H No 105/27, S F F-1, Second Floor, Plot no 52 of property known as GALLI enrolled in the land revenue office of Mormugao bearing Survey No. 165/0, situated in Cortalim Village Mormugao Taluka Goa and the said flat is bounded :- East-Plot No. 53, West-Plot No. 51, North-Plot No 43 & rear setback. South-entrance of building & 10.0m wide road. 2) Hypothecation of stocks & bookdebts
Collateral Securities: NA

If the concerned Borrowers/Guarantors shall fail to make payment to Punjab National Bank as aforesaid then Bank shall proceed against the above secured assets under section 13(4) of the Act and the applicable Rules entirely at the risks of the concerned Borrowers/Guarantors to costs and consequences. The concerned Borrowers/Guarantors are prohibited by the SARFAESI Act to transfer the aforesaid assets, either by way of sales, lease or otherwise without the prior written consent of the Punjab National Bank. Any contravention of the provision of the SARFAESI Act will render Borrower/Guarantor Responsible for the offence liable to punishment and/or penalty in accordance with the SARFAESI Act.
Date : 11/09/2024 **Chief Manager & Authorized Officer,**
Place : Kolhapur Punjab National Bank

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 170/2024
[EARLIER OA NO. 26 (THC)/2013 (WZ)]
GOA FOUNDATION THROUGH ITS SECRETARY & ANR.
VS.
M/S SARAWATI BUILDER & CONSTRUCTIONS PVT. LTD. & ORS**

To,

- | | |
|---|------------------|
| 1. Mohammed Aarif Bhatti,
Teleyan Mohala, Near Bisav Gate,
Ward No. 9, Ramgarh Sekhawati,
Dist: Sikar, Rajasthan-331024. | Respondent No.14 |
| 2. Sandeep Janardhan Halamekar
House No 141-F, Green Valley,
Chicalim, Goa- 403711. | Respondent No.17 |
| 3. Anuprita Prabhu,
402, Deepika CHS Pakhadi,
Kharegaon, Kalwa Thane (West) -400605 | Respondent No.19 |
| 4. Anantha Sarathy,
Lily, Near SMRC, Airport Road,
Chicalim -403711. | Respondent No.24 |
| 5. Desville B. Miranda,
Vasco Towers, 6th Floor,
Flat No. 25, Vasco, Goa. | Respondent No.25 |
| 6. Babasaheb R. Desai
Tambamala Ichalkamji,
Kolhapur, Maharashtra-416003. | Respondent No.26 |
| 7. Mency Lorina Britto,
H.No. 56, Headland Sada, Mormugao. | Respondent No.27 |
| 8. Gopal Krishna Vasant Shetye,
H.No. 201, Vaddem,
Vasco da Gama, Goa. | Respondent No.29 |
| 9. Unnati Singh Mahar,
H. No. 37, Nofra, Colaba, Mumbai 400 005. | Respondent No.30 |
| 10. Sunil Kumar Kalyanshetty,
B/V/F-4, Sainarayan, Apt., Near El-Monte Theatre,
Rumdawada, Vasco, Goa. | Respondent No.33 |
| 11. Kishan Kumar Yadav,
H. No. 447, Shanti Nagar, Nr Dipti Garage,
Airport Rd, Vasco. | Respondent No.34 |
| 12. Christopher Mascarenhas,
H.No. 15/C, Near PWD Water Tank, Alto Chicalim. | Respondent No.36 |
| 13. Dalit Singh,
Antrix Manor, Opp. Naval Stores Depot,
A.G.2, Dabolim. | Respondent No.37 |
| 14. Ravi Nilaya Majalikar,
B 3/2, GSL Officers Enclave, Airport Road,
Chicalim- 403711. | Respondent No.39 |
| 15. Eknath S. Parab,
Flat No. 01, Nelnish Apts., Mangor Hill, Vasco. | Respondent No.43 |
| 16. Vithal Ravappa Chawan,
Mahima Vastu, Flat No. 102,
Near Naval Stores Depot, Dabolim, Goa. | Respondent No.45 |
| 17. Joaquim Antao, F.X. Towers,
Flat No. 501, 5th Floor, Opp. MPT Institute,
Swatantra Path, Vasco, Goa. | Respondent No.46 |
| 18. Mohan P. Sawant
Mormugao, Goa-403803. | Respondent No.47 |

PUBLIC NOTICE

1. The above titled Original Application was earlier numbered as OA. No.26(THC)/2024(WZ) which has been renumbered to OA No. 170/2024 in pursuance to the direction of the Hon'ble National Green Tribunal, Western Zone Bench, Pune dated 13.08.2024 passed in the said matter.
2. The above titled Original Application is posted for hearing on **26.09.2024** at 10:30AM physically or through video conferencing before the Hon'ble National Green Tribunal, Western Zone Bench, Pune.
3. Please note that you shall make yourself available, or represent through authorized legal representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.

REGISTRAR,
NGT, WZB, PUNE

**INSTITUTE OF ADVANCED STUDY
IN SCIENCE AND TECHNOLOGY**
(An Autonomous Institute under Department
of Science and Technology, Govt. of India)
Paschim Boragaon, Garchuk, Guwahati-781035

Advt. No. 510 Date :11.09.2024

IASST, Guwahati invites applications for admission under institutional JRF programme for the year 2024-25. Application should be submitted online at <https://iasst.gov.in> within 15 days of publication of this advertisement.

Please refer to the detailed advertisement published in the web site <https://iasst.gov.in>.

Registrar,
IASST

THE CHENGALRAYAN CO.OP SUGAR MILLS LTD,
D.S. NO: 4, PERIYASEVALAI - 607 209, VILLUPURAM DISTRICT
Ph: 7010540077, 9442634292 / 96 E-mail: ccsamvilcoogen@gmail.com

E-TENDER NOTICE ID NO: 2024_TNCSF_482908_1

Notice Inviting E-Tender from reputed and reliable manufacturer by the Tender Inviting Authority/Administrator of Chengalrayan Co-op. Sugar Mills Ltd, Periyasevalai for supply of the following equipments:

Sr. No.	Description of tender	E.M.D. in Rs.	Last date for Submission of E-Tender (on-line)	E-Tender opening Date and time (Part - I)	Place
1	Complete Design, Manufacturing Supply, Erection and Commissioning of 18 MW Co-generation Plant, Power Turbine New Rotor Assembly Completely Bladed and Dynamically Balanced as per the technical specification in E-Tender.	3,15,500/-	26.09.2024 3.00 PM	27.09.2024 3.00 PM	The D.S.NO:4 Chengalrayan Co-op. Sugar Mills Ltd, Periyasevalai - 607 209 Villupuram District.

Note: No Physical format is accepted. Tender submission through online only.

DIPR/3672/TENDER/2024 ADMINISTRATOR.

GOVERNMENT OF MAHARASHTRA
Maharashtra Medical Goods Procurement Authority, Mumbai
e-mail: maha.mmgsa2023@gmail.com
MMGPA, 1st Floor, Aranya Bhavan, St.Georges Hospital Compound, MUMBAI-400 001.

TENDER NOTICE Date: 10.09.2024

Chief Executive Officer, Maharashtra Medical Goods Procurement Authority, Mumbai invites tender in two Envelope system from the eligible bidders for the following items for purchase of medicines.

Sr. No	Tender No.	Name of Item(s)	Prebid Meeting	Period of sale, download & submission of Bid	Bid Opening
1	E-144	Fetal Monitor Non stress Test Machine, Autoclave HP Horizontal, Trolly Stretcher, Wheel Chairs	Dt. 18.09.2024 At 12.00 PM	Dt. 10.09.2024 at 02:00 PM. to Dt. 30.09.2024 Upto 02:00 PM	Dt. 01.10.2024 at 02:00 PM

1. For detailed information, the interested bidders may visit the website <https://mahatenders.gov.in>.

2. The Chief Executive Officer reserves the right to increase or decrease the quantity to be purchased and also reserves the right to cancel all the tenders without giving any reason to.

For e-tendering help/information, please contact.
Website-<https://mahatenders.gov.in>
e-mail: maha.mmgsa2023@gmail.com

Sd/-
Chief Executive Officer,
Maharashtra Medical Goods
Procurement Authority, Mumbai

DGIPR/2024-2025/2836

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**
ORIGINAL APPLICATION NO. 170/2024
[EARLIER OA NO. 26 (THC)/2013 (WZ)]
GOA FOUNDATION THROUGH ITS SECRETARY & ANR.
VS.
M/S SARAWATI BUILDER & CONSTRUCTIONS PVT. LTD. & ORS.

To,

1. Anupriya Prabhu, Respondent No.19
402, Deepika CHS Pakhadi,
Kharegaon, Kalwa Thane (West)-400 605

2. Unnati Singh Mahar, Respondent No.30
H. No. 37, Nofra, Colaba,
Mumbai 400 005.

PUBLIC NOTICE

1. The above titled Original Application was earlier numbered as OA. No. 26(THC)/2024(WZ) which has been renumbered to OA No. 170/2024 in pursuance to the direction of the Hon'ble National Green Tribunal, Western Zone Bench, Pune dated 13.08.2024 passed in the said matter.

2. The above titled Original Application is posted for hearing on 26.09.2024 at 10:30 AM physically or through video conferencing before the Hon'ble National Green Tribunal, Western Zone Bench, Pune.

3. Please note that you shall make yourself available, or represent through authorized legal representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.

REGISTRAR,
NGT, WZB, PUNE

OBITUARY & REMEMBRANCE

DEATH

For enquiries on
Obituary Announcement /
Death Anniversary,
Please mail your query at :
mumbaimaterial@thehindu.co.in
Rate for Mumbai :
(B/W Display): Rs. 45/Per Sq.cm
(Clr Display): Rs. 55/Per Sq.cm

Log on to
www.thehinduads.com
For Placing
Advertisement Online

Parvathy (a) Chellam
(of Sengottai) Wife of R. Krishnamurthy
(B.E., F.I.E., Ex-NLC),
passed away on September 8th, 2024
We thank the Geri Care Hospital team
for the treatment and advice.
Mourning by:
Subha, Sriram, Srikanth and
Krishnamurthy (Ramu/Kalki).
Ph: 98401 58702

**CENTRAL RAILWAY
BOGIE REPAIR WORK**

Name of Work: Work of Bogie Repair during POH of Wagons of CASNUM type (all Variants) at WRW, Badnera for a period of 8 months.

Approx. Cost. (Rs.): ₹ 5,19,060.80/-
Cost of tender form (Rs.): NIL EMD
(Rs.): ₹ 10,400/- Completion Period: 8 Months. E Tender is invited from those firms, which in their individual capacity satisfy the Minimum Eligibility Criteria The time and date for submission of E-tender will be up to 11.00 Hrs, on 30.09.2024. Complete details of E tender is available at official Railway website <http://www.ireps.gov.in>. Open E Tender Notice No. — BD.WRW.26. BogieRepair 400

अनाधिकृत रूप से रेल लाइन को चार करना दंडनीय अपराध है

**GOVERNMENT OF TAMILNADU
COMMISSIONERATE OF STATIONERY AND PRINTING**
110, ANNA SALAI, CHENNAI - 600 002.

Cte. No. Q3/22241/2024 E-TENDER NOTICE Dated: 10.09.2024

1) For and on behalf of the Government of Tamil Nadu, e-tenders are invited only through online from manufacturer and authorized dealers/distributors for the supply of the Programme Cutting Machine (as per Technical Specification) required for the use of Government Branch Press, Trichy of this Department by the General Manager of Stationery and Printing, 110, Anna Salai, Chennai-2.

2) The crucial date and time are given below:

S. No.	Description of the item	Qty (In No.)	Branch	E tender closing date
1.	Programme Cutting Machine	01	Government Branch Press, Trichy	14.10.2024 11.00 A.M

3) Tenders should be furnished in the prescribed format only, which can be downloaded from the <https://tntenders.gov.in>.

DIPR 3687 /TENDER/2024 GENERAL MANAGER

TAMILNADU MINERALS LIMITED
(An Undertaking of Government of Tamil Nadu)
No.31, Kamarajar Salai, Chocak, Chennai - 600 005, Phone No.044-29862018, 28511972

NOTICE INVITING E-TENDER WITH FORWARD BIDDING

Sr. No.	Description	Technical bid opening date
1	Sale of dimensional black and colour granite blocks from certain quarries of TAMILNADU	27.09.2024 at 14:00 hrs.
2	Tender No. & Date Tender IDs	400/EX-1/2024, Dated: 11.09.2024 1, 2024_TNMIN_478832_1, 2, 2024_TNMIN_478858_1, 3, 2024_TNMIN_478879_1, 4, 2024_TNMIN_478890_1
3	Bid submission end date	26.09.2024 up to 16:00 hrs.
4	Technical bid opening date	27.09.2024 at 14:00 hrs.
5	Tender form fee & EMD	RS.2000/- (Rupees two thousand only) or equivalent USD 200 (Non-refundable) RS.5,90,000/- (Rupees five lakh ninety thousand only) or equivalent USD 7200 per quarry

Note: For further details please visit Tamilnadu e-tendering portal <https://tntenders.gov.in>

DIPR/3680/TENDER/2024 GENERAL MANAGER (Finance)

**Your feedback will keep us
Cleaner, Sharper and Bolder**

Call our toll-free number
1800 102 1878

Or write to us at
customercare@thehindu.co.in

Scan the QR code to register your feedback

THE HINDU thehindu.com
FRONTLINE SPORTSTAR THE HINDU YOUNG WORLD THE HINDU

IN MEMORY OF YOUR LOVED ONES

To dedicate a space in this section,
Please mail your query at
mumbaimaterial@thehindu.co.in
For Placing Advertisements Online log on to
www.thehinduads.com
DONATE EYES - GIFT SIGHT

CLASSIFIEDS MART

TO ADVERTISE VISIT
www.thehinduads.com
Contact your nearest Authorised space sellers

EDUCATIONAL

GENERAL

Since 2001
**LAW AMBITION
LAW INSTITUTE**

**CLAT/CUET
(NLU/LL.M.)**
8800-66-0380

**CLAT/LL.B.
CUET-UG**
8800-66-0380

**JUDICIARY
(ENGLISH MEDIUM)**
8800-66-0301

**IAS-LAW
(OPTIONAL)**
8800-66-2140

**न्यायिक सेवा
(हिन्दी माध्यम)**
9599-29-3900

OFFLINE & ONLINE BOTH MODE

B-10, 1st Floor, Mukherjee Nagar, Delhi-9
ambitionlawinstitute.com

EDUCATIONAL

GENERAL

Sapiens IAS (Admissions Open)

ANTHROPOLOGY BY
Pradip Sarkar* (17 Yrs. experience in UPSC) & Team

Batch Starting From 14th September

Open Webinar: Anthropology, 8th September, 6 pm

Mentorship on zoology and anthro starting from 4th October

AIR 36 CNE 2023 Ayushi Pradhan
AIR 25 CNE 2023 Kashmiria Sankhe
AIR 09 CNE 2023 Apala Mishra

ZOOLOGY BY
Pradip Sarkar* (17 Yrs. experience in UPSC) & Team

Batch Starting From 14th September

Open Webinar: Zoology, 7th September, 6 pm

Test series and Mentorship programs also available

9318384883, 8700922126 @ www.sapiensias.co.in
17-A/44, 3rd Floor, Gurudwara Rd., W.E.A, Karol Bagh, New Delhi-110005

EDUCATIONAL

GENERAL

Forum IAS
thought leader in IAS preparation

CSAT CLASSES
for Prelims 2025

40+ expert led sessions to break down the syllabus, strategies and tips to maximize your score

Time management mastery to develop skills to answer every question in limited time frame

Coverage of PYQs in every session

6 module wise and 2 mock tests

Personalized feedback to improve your approach

Study material with practice questions

BATCH STARTS 14 SEP Batch-2, 9:30 AM, Mon 21 SEP Batch-3, 5:00 PM, Tue

9311740400, 9311740900
E: admissions@forumias.academy, Web: <https://academy.forumias.com>

LEGAL NOTICE

**IN THE COURT OF
LABOUR OFFICER &
CONTROLLING
AUTHORITY AT MYSORE**

No.35/A, J.G. Complex, New Kantharaj Urs Road, Kuvempunager, Mysore-570023
PGA/CR 01/ 2023 To 18 / 2023 AND 35/2023 / 36/2023

Petitioners : 1) T.N. Ganesh, 2) T.M. Raju, 3) A. Govinda 4) H.N. Rajashekar 5) A.B. Shivanna, 6) Revanna 7) Prabhu Swamy 5) Mahadevu 9) K.S. Sadashiva 10) V. Suresh 11) Rajasheetty, 12) H.S. Shivanna 13) T. Jayaramgowda, 14) Sundara .K, 15) San Naiya, 16) B. Rajauras, 17) A.S. Mahadeva 18) V. Karunakaran 19) Mallesh, 20) Kanthamani.

Respondent : 1) The Managing Director Shree Ganesh Spinners (A Unit of Maniyog Textiles Pvt. Ltd.) P.B. 2 Seegur village, Periyapatna taluk, Mysore District - 571 107

2. The Managing Director Maniyog Textiles Pvt. Ltd, (Now Shree Ganesh Spinners) Reg. Off: 8-10, Monogram Bridge, 3rd Floor, Office No 17. Vittalawadi, Kalabadvavi Road, Mumbai - 400 002.

The Petitioners had filed the present claim Petition against the Respondent for Claiming of Gratuity. That you are the Respondent in the above Case the notice sent by this Hon'ble Authority returned un-served. Now, the above case stands posted to Appearance. Hence, you are hereby called upon to appear before the Court in person or through your Counsel on 25/10/2024 at 11.00 AM, failing which the above case will be proceed in accordance with Law, by placing you ex parte.

Given under my hand and seal on this 23/08/2024 day at Mysore.

By Order of the Court.
Labour Officer & Controlling Authority
Under Payment of Gratuity Act 1973,
Mysore District, Mysore
Place: Mysore
Date: 08-08-2024

WESTERN RAILWAY
Senior Divisional Commercial Manager, Mumbai Central Division, Western Railway
Divisional Railway Manager, Commercial Department, NFR Section, Mumbai Central - Mumbai-400 008.
Work - Display of Advertisement through various NFR media over Mumbai Division.

Auction catalogue No. MMCT-ADVTM24-17 Auction Start (All Lots) 23-09-24, 14:00:00

Sr. No.	Lot No.	Location / Area	Days	Close Date & time of e-Auction
1	MSS-BCT-MRU-MedStr-45-24-1 (Misc-Static-Services - Medical facilities at station)	Providing round the clock Medical Facilities through Emergency Medical Room at Matunga Road Railway Station for a period of 5 years.	1826	23-09-24 14:30:00
2	MSS-BCT-NSP-MedStr-46-24-1 (Misc-Static-Services - Medical facilities at station)	Providing round the clock Medical Facilities through Emergency Medical Room at Nallasopara Railway Station for a period of 5 years.	1826	23-09-24 14:40:00

Note: Prospective bidders are requested to visit e-Auction module on IREPS website (www.ireps.gov.in). The lot wise details are available there in under the mentioned catalogue. 0529

Like us on: facebook.com/WesternRly | Follow us on: x.com/WesternRly

**BRIHANMUMBAI MUNICIPAL CORPORATION
TREE AUTHORITY
-PUBLIC NOTICE-**

In accordance with the provision under section 8 (3) (C) of the Maharashtra (Urban Areas) Protection & Preservation of Trees Act 1975 (As modified upto 24th June 2021), 01 proposal from P/North ward in Zone-IV for removal of trees has been approved by Municipal Commissioner, Chairman, Tree Authority / Administrator, B.M.C. under section 8(6) of the said Act.

The information of the trees for cutting /Transplanting in above mentioned proposals is available on mcgm website - www.mcgm.gov.in - About BMC - ward/ Department - Department manuals - Gardens & Tree Authority - Documents- **WS 365 P north** C.T.S. No. 628 Jiyani JKD MDG 7169

Supdt.of Gardens & Tree Officer
Supdt.of Gardens & Tree Officer of the Tree Authority
Penguin Building, 2nd floor, Veermata Jijabai Bhosale Udyan,
Dr. Ambedkar Road, Byculia (E), Mumbai-400 027
Tel no. 23742162, E.mail-sg.gardens@mcgm.gov.in

PRO/1242/ADV/2024-2025 Sd/-
AVOID SELF MEDICATION Supdt. of Gardens & Tree Officer

KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD
(A Government of Karnataka Undertaking)
49, East Wing, 4th & 5th Floor, Khanija Bhavan Race Course Road
Bengaluru - 560 001. Phone No. 080-22665383 website : www.kiadb.in

IADB/ENGG/ETND-EP-20/421/2024-25 Date: 11.09.2024

SHORT TERM NOTICE INVITING TENDER
(Through GOK Karnataka Public Procurement Portal Only)

Item Rate Tender under two cover bid system is invited for the work mentioned below as per the Karnataka Transparency in Public Procurement Act 1999 and Rules 2000 through electronic procurement from eligible Contractors who have got adequate financial resources, state of the art technology, suitable construction equipments, technical man power & sufficient past experience for the following work as per the schedule given below:

Name of the Work : Reconditioning and maintenance of street lights at Hassan Growth Center, sublayouts, B.Kathihalli, Holenarasipura, Thimmanahalli, Textile & Pharma SEZ Industrial Areas of Hassan District and Amble Industrial Area of Chikkamagaluru District.

The last date and time of receipt of tender is : **26.09.2024 upto 4.30 pm.**
Applicants May Download Bidding Documents from the Karnataka Public Procurement Portal <https://kppp.karnataka.gov.in>.

Sd/-
Chief Engineer-1, KIADB Bengaluru

DIPR/CP/1945/Zen/2024-25

BANGALORE WATER SUPPLY AND SEWERAGE BOARD

INVITATION FOR TENDER (Only through KPP Portal)
BWSSB invites tenders in Two Stage System from eligible contractors for the following works.

Office of the Chief Engineer (North), 2nd Floor, Cauvery Bhavan, K.G. Road, Bengaluru - 560 009.

Sl. No.	Name of the Work	Amount put to tender EMD
	IFT No.: BWSSB/EIC/CE(N)/ACE(N)-I/DCE(M)-II/TA(N)/3475/2024-25	Date: 04.09.2024
1.	Work of providing and laying of 300mm dia MS water supply line in Tannery road (Right side) from Doddi circle to Nagarawara Railway track coming under Pillanna Garden -2 service station of AEE(C)-1-2 Sub-division, BWSSB. (2nd Call).	Rs. 271.79 Lakhs Rs. 4.08 Lakhs
	IFT No.: BWSSB/EIC/CE(N)/ACE(N)-I/DCE(M)-II/TA(N)/3477/2024-25	Date: 04.09.2024
2.	Work of providing and laying of 100mm(One side), 200mm dia(One side) DI pipe line and 300mm dia MS water supply line (Only Crossing) in Nethaji road from Kemp road to MM road junction and 100mm, 150mm dia DI pipeline in Mosque road from Coles road to MM road and 100mm (Both side), 150mm dia (One Side) DI pipe line in MM road from Pulakeshinagar Police station to Ganapathi temple MM road, coming under Frazer Town Service Station of AEE(C)-1-2 Sub-Division BWSSB. (2nd Call).	Rs. 293.68 Lakhs Rs. 4.41 Lakhs
	IFT No.: BWSSB/EIC/CE(N)/ACE(N)-I/DCE(M)-II/TA(N)/3477/2024-25	Date: 04.09.2024
3.	Work of providing and laying of 100mm, 200mm dia DI pipeline in Hennur 80feet main road from Bangalore East Railway station Pottery Road to 6th cross Hutchin's road and 100mm, 200mm dia DI pipeline in Lazer road from Hennur Main Road to Pottery road (Both Side) and 450mm dia MS water supply line in Tannery road from Doddi circle to near Sagaypuram Foot ball ground coming under Pillanna Garden -2 service station of AEE(C)-1-2 sub division BWSSB. (2nd Call).	Rs. 374.92 Lakhs Rs. 5.62 Lakhs

For above works, the last date for submission of completed tender documents is on: **12.09.2024 upto 16:00Hrs.** The Tenders will be opened on: **27.09.2024 after 16:00Hrs.**

Sd/-
Chief Engineer(North).

Office of the Chief Engineer (West), 6th Floor, Cauvery Bhavan, K.G. Road, Bengaluru - 560 009.

IFT No.	Date
IFT No.: BWSSB/EIC/CE(W)/ACE(W)-1/DCE(M)-2/TA(W)/3774/2024-25	10.09.2024
4. Work of providing and laying various dia DI water line from 2nd cross to 12th cross, Magadi Road coming under Magadi Road - 2 Service station of AEE(W)-1Sub division.	Rs. 264.27 Lakhs Rs.3.97 Lakhs
IFT No.: BWSSB/EIC/CE(W)/ACE(W)-1/DCE(M)-2/TA(W)/3775/2024-25	10.09.2024
5. Work of providing, laying and linking of 300mm dia water supply pipe line with fixing of 300mm dia valves at Krishna gardner main BEML stage to BGS hospital road, JSS College to Kodipalya main road under Ideal Homes Service station of AEE(W2)-1Sub division.	Rs. 304.17 Lakhs Rs. 4.57 Lakhs

For above works, the last date for submission of completed tender documents is on: **26.09.2024 upto 16:00Hrs.** The Tenders will be opened on: **27.09.2024 after 17:00Hrs.**

Sd/-
Chief Engineer(West).

Office of the Chief Engineer (South), 7th Floor, Cauvery Bhavan, K.G. Road, Bengaluru - 560 009.

IFT No.	Date
IFT No.: BWSSB/EIC/CE(S)/ACE(S)-II/DCE(M)-I/TA(S)/3796/2024-25	11.09.2024
6. Work of providing and laying of 300mm dia RCC NP3 class sewer line for at Sangolli Rayanna Circle to Railway under pass, K.H. Road, Ananda Rao Circle to Old JDS office, S. Gopal Gowda Circle to K.R. Circle, Dharmarayaswamy Temple road from LIC building to SJP Road, LIC Building to Dasappa Hospital, Unity building to Ravindra Kalakshetra and Kilari road coming under AEE(SW-1) Sub-division.	Rs. 210.91 Lakhs Rs. 3.16 Lakhs
IFT No.: BWSSB/EIC/CE(S)/ACE(S)-II/DCE(M)-I/TA(S)/3798/2024-25	11.09.2024
7. Work of providing and laying of (A) 100mm dia DI line in white topping road at Uttarahalli Main road from Indian Petrol Bunk to Shani Mahathma Temple (Both LHS & RHS) coming under PP Layout service station. (B) Providing and laying of 100mm & 150mm dia DI line in white topping road at 9th main road from 13th cross road to Subramanyapura main road(Both LHS & RHS) coming under BSK service station of AEE(SW-5) Sub-division.	Rs. 263.84 Lakhs Rs. 3.95 Lakhs

For above works, the last date for submission of completed tender documents is on: **26.09.2024 upto 15:00Hrs.** The Tenders will be opened on: **30.09.2024 after 16:00Hrs.**

Sd/-
Chief Engineer(South).

The details regarding the tender and participation in the e-procurement process can be obtained by logging on to <https://kppp.karnataka.gov.in>. For further details contact the above signed office during working hours.

DIPR/CP/RA/1951/2024-25

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 170/2024
[EARLIER OA NO. 26 (THC)/2013 (WZ)]

GOA FOUNDATION THROUGH ITS SECRETARY & ANR.
VS.

M/S SARAWATI BUILDER & CONSTRUCTIONS PVT. LTD. & ORS.

To,

1. Anuprita Prabhu, Respondent No.19
402, Deepika CHS Pakhadi,
Kharegaon, Kalwa Thane (West) -400 605
2. Unnati Singh Mahar, Respondent No.30
H. No. 37, Nofra, Colaba,
Mumbai 400 005.

PUBLIC NOTICE

1. The above titled Original Application was earlier numbered as OA. No. 26(THC)/2024(WZ) which has been renumbered to OA No. 170/2024 in pursuance to the direction of the Hon'ble National Green Tribunal, Western Zone Bench, Pune dated 13.08.2024 passed in the said matter.
2. The above titled Original Application is posted for hearing on **26.09.2024** at 10:30 AM physically or through video conferencing before the Hon'ble National Green Tribunal, Western Zone Bench, Pune.
3. Please note that you shall make yourself available, or represent through authorized legal representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.

REGISTRAR,
NGT, WZB, PUNE

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 170/2024
[EARLIER OA NO. 26 (THC)/2013 (WZ)]**

**GOA FOUNDATION THROUGH ITS SECRETARY & ANR.
VS.
M/S SARAWATI BUILDER & CONSTRUCTIONS
PVT. LTD. & ORS.**

To,

1. Babasaheb R. Desai
Tambamala Ichalkamji,
Kolhapur, Maharashtra-416003.

Respondent No.26

PUBLIC NOTICE

1. The above titled Original Application was earlier numbered as OA. No. 26(THC)/2024(WZ) which has been renumbered to OA No. 170/2024 in pursuance to the direction of the Hon'ble National Green Tribunal, Western Zone Bench, Pune dated 13.08.2024 passed in the said matter.
2. The above titled Original Application is posted for hearing on 26.09.2024 at 10:30 AM physically or through video conferencing before the Hon'ble National Green Tribunal, Western Zone Bench, Pune.
3. Please note that you shall make yourself available, or represent through authorized legal representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.

**REGISTRAR,
NGT, WZB, PUNE**

आज का पंचांग

पंडित प्रो. विनोद शास्त्री

विश्व संवत् : भाद्रपद, शुक्ल पक्ष नवमी गुरुवार रात्रि 11:33 तक रहेगी, विक्रम संवत् 2081, शके 1946, हिजरी 1446, मुस्लिम माह रवि उल अज्वर, तारीख 8, सूर्य दक्षिणायन, शरद ऋतु, 12 सितंबर।
सूर्योदय कालीन नक्षत्र : मूल नक्षत्र रात्रि 09:53 तक, इसके बाद पूर्वाषाढा नक्षत्र रहेगा। आयुष्मान योग रात्रि 10:41 तक, इसके बाद सोभाव्य योग रहेगा।
बालव करण प्रातः 11:40 तक, इसके बाद कौलव करण रहेगा।
राह विचार (प्रातः 05:30) : सूर्य-सिंह, चंद्र-धनु, मंगल-मिथुन, बुध-सिंह, गुरु-धनु, शुक-कन्या, शनि-कुंभ, राहु-मीन, केतु-कन्या राशि में स्थित है।
राहुकाल : दोपहर 01:30 से 03:00 तक रहेगा।
दिशाशूल : दक्षिण दिशा- यदि जरूरी हो तो तुलसी का पत्रा खाकर या साबुत सिंका धानिया साथ लेकर यात्रा कर सकते हैं।
चौपांडिया मुहूर्त : प्रातः 06:15 से 07:47 तक शुभ का, प्रातः 10:51 से 12:23 तक चर का, दोपहर 12:23 से 03:27 तक लाभ व अमृत का, सायं 05:00 से 06:32 तक शुभ का चौपांडिया रहेगा।
शुभशुभ ज्ञानम : शुक्र चित्रा में रात्रि 2:52, श्री हरि जयंती, श्री चन्द्र नवमी उदयोत्सव संप्रदाय, अदुःख नवमी, गंधर्व रात्रि 09:53, भाववत सप्ताह प्रारंभ।

समय	आज जन्मे बच्चों के नामाक्षर व राशि
नम्र	राशि
06:15	मूल 2 ताप 3 धनु 4 यो
09:43	मूल 3 ताप 4 धनु 5 भ
15:49	मूल 4 ताप 5 धनु 6 भी
21:53	पूर्वाषाढा 1 ताप 2 धनु 3 भू
03:53	पूर्वाषाढा 2 ताप 3 धनु 4 भू

aiastrologer

Download the App Now

पार्यों दुःखों का निवारण

बिल्कुल FREE

www.aiastrologer.com

BY GURUDEV GD VASHIST

राशिफल

- मेघ** : शुभ अंक...2 शुभ रंग...गुलाबी : जोखिम भरे कार्यों से बचें। नए उपकरण अथवा वाहन खरीदने का मन बन सकता है। व्यापारिक यात्राएं लाभदायी रहेंगी। राजकीय मामले आपके पक्ष में हल होंगे।
- वृष** : शुभ अंक...8 शुभ रंग...नीला : धन के लेन-देन में विवाद हो सकता है। रोजगार की तलाश कर रहे लोगों को सफलता मिल सकती है। क्रोध पर नियंत्रण रखें, अन्यथा रिश्तों में खटास आ सकती है।
- मिथुन** : शुभ अंक...5 शुभ रंग...हरा : सुख-सुविधा के सामान पर खर्च संभव है। मित्रों से आकस्मिक मुलाकात प्रसन्नतादायी रहेगी। आर्थिक स्थिति बेहतर होगी। सोच-समझकर पूंजी निवेश करें।
- कर्क** : शुभ अंक...6 शुभ रंग...नारंगी : अधिकारी आपके कामकाज से प्रसन्न रहेंगे। अपने लक्ष्य पर ध्यान दें, सफलता संभव है। कारोबार में लाभ के अवसर मिलेंगे। स्वास्थ्य में सुधार होगा।
- सिंह** : शुभ अंक...7 शुभ रंग...क्रीम : प्रभावशाली व्यक्तित्व से मुलाकात प्रसन्नता देगी। बड़े-बुजुर्गों का सहयोग कार्यक्षेत्र में बड़ी सफलता दिला सकता है। घरेलू जरूरतों पर खर्च की संभावना है।
- कन्या** : शुभ अंक...3 शुभ रंग...बैंगनी : किसी के बहकावे में आने से निजी संबंधों में टकराव संभव है। नया घर खरीदने का मन बन सकता है। रुका हुआ धन मिलने के आसार हैं। धैर्य बनाए रखें।
- तुला** : शुभ अंक...2 शुभ रंग...लाल : प्रतियोगी परीक्षा में सफलता की उम्मीद है। नए सौदे लाभदायी रहेंगे। दूसरों के मामलों में हस्तक्षेप करने से अपमान का भय रहेगा। यात्रा स्वीकृत करनी पड़ सकती है।
- वृश्चिक** : शुभ अंक...5 शुभ रंग...गुलाबी : कारोबारी निवेश में सफलता के आसार हैं। गुप्त शत्रुओं से सावधानी बरतें। व्यापार में विस्तार की संभावना है। कानूनी मामले पक्ष में सुलझ सकते हैं।
- धनु** : शुभ अंक...9 शुभ रंग...पीला : आपसी गिले-शिकवे दूर होने से परिवार में खुशी का माहौल रहेगा। कार्यक्षेत्र में पदोन्नति मिलने की संभावना है। मित्रों के सहयोग से काम में आसानी होगी।
- मकर** : शुभ अंक...4 शुभ रंग...कथड़ा : अनुभवी लोगों के सहयोग से कार्यक्षेत्र की मुश्किलें दूर होंगी। भूमि-भवन संबंधी सौदे लाभदायी हो सकते हैं। जरूरतमंदों की मदद करने से खुशी महसूस करेंगे।
- कुंभ** : शुभ अंक...7 शुभ रंग...जामुनी : किसी नजदीकी व्यक्ति के कड़वे शब्द को आहत कर सकते हैं। लोन से संबंधित कार्य अटक सकते हैं। दिनचर्या अस्त-व्यस्त रहेगी। नए संपर्क बनेंगे।
- मीन** : शुभ अंक...1 शुभ रंग...मेहँदिया : कारोबार के विस्तार में लिया गया निर्णय लाभदायी रहेगा। किसी से अचानक मुलाकात मजबूत रिश्ते में बदल सकती है। नए प्रोजेक्ट की जिम्मेदारी मिल सकती है।

तर्ज-प्ले-641

म	हा	ध	मुं	नी
अ	ध	क	प्री	री
ल	म	त	डे	ग
त	डे	ने	वा	ला
ब	हु	प्री	प	ठि

आपको पांच अक्षर का एक सही शब्द खोजना है। नीचे दिए पांच खानों में सही शब्द लिखें। कुछ संकेत इस तरह हैं-

- सही शब्द हरे-पीले खानों में लिखे अक्षरों से ही बनेगा।
- हरे खानों के अक्षर जवाब में इसी क्रम में आएंगे।
- स्ट्रेटी खानों में लिखे अक्षरों का प्रयोग नहीं होगा।

काँसवा-641

1	2	3	4	5
		6	7	8
9	10		11	12
13		14		15
		16		17
18	19		20	21
		22	23	24
25	26		27	28
29		30		

बाएं से दाएं:-

- शांति, रखा (3)। 4. बकवास (4)। 7. पनाला, करना, बड़बड़ाना (3)। 6. सूरज, धर्म, धार्मिक संप्रदाय (4)। 12. दिनकर, रवि (4)। 9. मनुष्य के देवता (2)। 11. चुनौती (4)। 13. नापने का काम भारी, महत्व का (6)। 15. परंपरा, रिवाज, प्रथा (2)। 16. नमक के तट (2)। 21. एक ही नाम का (4)। 23. सूंड वाला एक जानवर, गज (2)। 26. बराबर, एक सदृश (2)। 27. लाख, चमक (2)।

क्रॉसवर्ड 640 का उत्तर

आ	म	ह	व	त	प
जु	ग	नू	ज	व	ह्वा
ज	स	म	ज	र	मा
म	नी	म	त	सी	मा
ल	ह	ल	त	ह	की
त	म	ज	म	ना	की
ल	ज	ल	क	ला	र
दू	ज	ना	त	ख	
अ	र	म	न	ती	की

- अंग, हिस्सा (4)। 2. सारिता, एक प्राकृतिक जल स्रोत (2)। 3. जिसमें बहुत सी वस्तुएं सट-सट कर पड़ती हैं (2)। 5. कुशलता पूर्वक कार्य

दैनिक भास्कर

सैमसंग की बिक्री धीमी, 20% कर्मियों की छंटनी
 नई दिल्ली | भारत में सैमसंग की बिक्री धीमी पड़ने लगी है। इसके चलते सैमसंग इंडिया 20% कर्मचारियों की छंटनी कर सकती है। दरअसल 2023 की तुलना में सैमसंग इंडिया की बाजार हिस्सेदारी 21% से घटकर 16% रह गई है। कंज्यूमर का इस धांधले से उजवा और कम दाम के प्रीमियम स्मार्टफोन बाजार में शाओमी, वीवो जैसे चीनी ब्रांड से कड़ी टक्कर मिलने से कंपनी को अपनी रणनीति बदलनी पड़ रही है।

तीये की बैठक

अत्यंत दुःख के साथ सूचित किया जाता है कि हमारे पूर्वज श्रीमती रत्नमणी देवी पत्नी स्व. श्री शिवप्रसाद पापीक का देवलोकागमन दिनांक 10.09.2024 को हो गया। जिनका जन्मदिन 20.09.2024 एवं गंगा प्रसदी 21.09.2024 को होगा। बैठक नियमित नियम स्थान पोस्ट मारोट, तहसील नौवा खिला कुचामन-खोडवाना पर रहेगी। शोकालोक-सत्यंजुन्यार, जितेंद्रकुमार, विकासकुमार, हरिण, रजनीश, दीपक, आदित्यराज, रुद्रप्रताप, इवान कुमार समस्त पारोक (जोशी) परिवार। प्रतिष्ठान: संस्कार अंटी मोबाइल, जयपुर, 9829722123, 9602442818.

अत्यंत दुःख के साथ सूचित किया जाता है कि हमारे पूर्वजनी डा. सा. श्री भवानी सिंह जी खंगारोत का स्वर्गवास मंगलवार 10 सितम्बर 2024 को हो गया है। जिनकी जीये की बैठक दिनांक 12 सितम्बर 2024 को दोपहर 12.15 बजे से 3.15 बजे तक निज निवास, टिकना-पथराज पर रखी गई है। शोकालोक परिवार:- मेहेन्द्र सिंह, नरेन्द्र सिंह, अण्जनेन्द्र सिंह राजेन्द्र सिंह, भाग्यप्रताप सिंह खंगारोत डि.पथराज, तह. निवाड़ (टोक-राज.), 9079726049, 8003044992.

अत्यंत दुःख के साथ सूचित करना पड़ रहा है कि हमारे पूर्वजनी श्री बाबूलाल जी बंसल (कैलाश टाकन वाले) का आकस्मिक स्वर्गवास दिनांक 10.9.2024 को हो गया है। श्रैते की बैठक दिनांक 12.9.2024 गुरुवार को सायं 3 से 4 बजे तक निज निवास मौरज रोड, गंगारूप सिटी पर होगी। शोकालोक:- भागीरथ लाल, कैलाशचन्द्र, हरिप्रसाद (भ्राता), मेहेरा, सुभ्र (पुत्र), आकाश, विशाल (पौत्र), नखत्र (पौत्र) एवं समस्त बंसल परिवार। मो. 9079819851, 9079656265.

अत्यंत दुःख के साथ सूचित किया जाता है कि हमारे पूर्वजनी श्री राममहाय चौपड़ा (जय मातर) का स्वर्गवास 10.9.2024 को हो गया है। श्रैते की बैठक दिनांक 12.9.2024 को सायं 4.00 से 5.00 बजे गीता भवन, बीसदुकान, आदर्श नगर, जयपुर में होगी। शोकालोक- हनुमान (भाई), बाबूलाल, इन्द्रकुमार, राजेन्द्र, नरेन्द्र (पुत्र), रवि, सुरशील, मनीष, शैलेष, अखतार (पौत्र), रुद्रेश्वर, दिनेश (दामाद), समस्त चौपड़ा परिवार (ग्राम लेंटाकवास, शाहपुरवाले) - 7891964081, 7665580096.

SUDOKU 3961

8		2						
1		4	3	9		7		
6		1		8				3
4	6		8	7				
2		8				6		
	1				4	8		
3	8							
3	9	7	6	4	5	1	8	2

हल-3960

कैसे खेलें- वर्ग को 1 से 9 तक अंकों से ऐसे-खेड़ें आड़ी व-धरई पंक्ति के साथ ही 3 गुणा 3 के बॉक्स में 1 से 9 तक अंक आएंगे। कोई अंक रिपीट न हो।

विनेश्वर फाडा के और चंद्र सियाम के अध्यक्ष

नई दिल्ली | कार डीलर्स के एसोसिएशन फाडा ने सीएस विनेश्वर को 2024-26 के लिए अपना नया प्रेसिडेंट चुना है। वे मनीष राज सिंघानिया की जगह लेंगे। यह फैसला बुधवार को 315 वीं गर्वनिंग काउंसिल की बैठक में हुआ। इससे पहले वाहन निर्माताओं के संघ सियाम ने शैलेश चंद्र को 2024-25 के लिए अपना नया प्रेसिडेंट चुना है। वे विनोद अग्रवाल का स्थान लेंगे। अशोक लेलैंड की प्रबंध निदेशक शेनू अग्रवाल को सियाम का उपाध्यक्ष चुना गया है।

एमएसएमई को ऋण के लिए प्लेवसीलोन ने फंड जुटाया

जयपुर | एमएसएमई को ऋण मुहैया कराने के लिए प्लेवसीलोन.कॉम ने अपने सीरीज-सी फंडिंग राउंड में 290 करोड़ रुपए की इक्विटी जुटाई है। कंपनी के सह-संस्थापक दीपक जैन ने कहा कि इस राशि का उपयोग कंपनी कारोबार बढ़ाने और अपने बुनियादी ढांचे को मजबूत करेगी। कंपनी 7,000 करोड़ रुपए से अधिक का ऋण विवर्तित कर चुकी है।

1187 बिजनेस भास्कर

भास्कर Analysis • अप्रैल-जुलाई में लोगों की आमदनी कंपनियों की आय से अधिक बढ़ने के संकेत

कॉर्पोरेट टैक्स के मुकाबले आयकर संग्रह 11 गुना बढ़ा, सरकार की आय भी 32% बढ़ी

भास्कर न्यूज़ | नई दिल्ली

सरकार की आय पांच साल में 5 गुनी हुई, पर खर्च डेढ़ गुना भी नहीं बढ़ा	कुल आय	कुल खर्च
2020-21	2.3	10.5
2021-22	6.8	10.0
2022-23	7.9	11.3
2023-24	7.8	13.8
2024-25	10.2	13.0

(आंकड़े लाख करोड़ रुपए में, स्रोत: सीएमआई)

- सरकार की आय 5 साल में साढ़े चार गुना बढ़ी। पर कुल खर्च डेढ़ गुना भी नहीं बढ़ पाया।
- सेंट्रल फॉर मॉनिटरिंग इंडियन इकोनॉमी (सीएमआई) के मुताबिक, इस साल अप्रैल-जुलाई में सरकार की कुल कमाई 32% बढ़कर 10.2 लाख करोड़ हो गई।
- अप्रैल-जुलाई 2023 में सरकार की कुल कमाई महज 2.8 फीसदी बढ़कर 7.8 लाख करोड़ रुपए रही थी।
- अप्रैल-जुलाई 2024 में केंद्र का गैर-टैक्स राजस्व 3 लाख करोड़ रुपए रहा। यह पूरी राशि रिजर्व बैंक ने सरकार को ट्रांसफर की थी।

...पर सरकारी खर्च 6% घटा, पूंजीगत खर्च भी 17.6% कम : सरकार की आय में बढ़ोतरी के बीच सरकारी खर्च में कमी आई है। इस साल अप्रैल-जुलाई में सरकार ने 13 लाख करोड़ खर्च किए। यह अप्रैल-जुलाई 23 से 5.8% कम है। इस दौरान पूंजीगत खर्च भी 17.6% कम रहा।

भास्कर एक्सपर्ट कंपनियों की आय उतनी तेजी से नहीं बढ़ रही, जितनी बढ़नी चाहिए

जानकी सामंत, इकोनॉमिस्ट, सीएमआई

- देश में इनकम टैक्स कलेक्शन में उछाल की प्रमुख वजह क्या रही? बीते साल अप्रैल-जुलाई में आयकर संग्रह कम रहा था। कुछ महीने कलेक्शन घटा भी था। इसीलिए इस साल का कलेक्शन तुलनात्मक रूप से ज्यादा नजर आ रहा है।
- अप्रैल-जुलाई में कॉर्पोरेट टैक्स कलेक्शन कम क्यों बढ़ा? कंपनियों की आय उतनी तेजी से नहीं बढ़ रही, जितनी बढ़नी चाहिए थी। अप्रैल-जुलाई 2023 में तो यह कलेक्शन 10.3% घट गया था।
- सरकार की कुल कमाई 32% बढ़ने के क्या कारण रहे? इसकी दो वजह हैं। पहली यह कि आमदनी बढ़ने से ज्यादा लोग इनकम टैक्स के दायरे में आए। इसके अलावा आरबीआई ने 2 लाख करोड़ से अधिक का डिफिंडेंड दिया।

दुनिया की जीसीसी कैपिटल बना भारत देश में अब 1,700 ग्लोबल सेंटर, 19 लाख को नौकरी

रियलमी के नए स्मार्टफोन व बड़स का अनावरण

नई दिल्ली | रियलमी इंडिया ने नया स्मार्टफोन रियलमी नार्जी 70 टबों 5जी और रियलमी बड्स एन1 लॉन्च किए हैं। नए फोन को युवा और टेकनॉलॉजी के प्रति जागरूक यूजर के लिए टबों को स्पेसट दिया गया है। कंपनी के प्रवक्ता ने कहा कि ये डिवाइस जेन जी के यूजर से टेकनॉलॉजी और प्रीमियम फीचर्स में हैं। इसमें हाइपर इंजन ऑप्टिमाइजेशन किए हैं। बड्स की बिक्री 13 और स्मार्टफोन की 16 सितंबर से होगी।

रिपोर्ट के मुताबिक, वित्त वर्ष 2029-30 तक भारत में जीसीसी का मार्केट 8.31-8.82 लाख करोड़ रुपए तक पहुंच सकता है। तब तक देश में जीसीसी की कुल संख्या 23-29% तक बढ़कर 2,100-2,200 तक पहुंच जाएगी। तब इन्में 25 से 28 लाख कर्मचारी काम कर रहे होंगे। अगले साढ़े पांच साल में फंछूमें 500 कंपनियों में से 70% भारत में बिजनेस शुरू करेंगी।

रिपोर्ट के मुताबिक, वित्त वर्ष 2029-30 तक भारत में जीसीसी का मार्केट 8.31-8.82 लाख करोड़ रुपए तक पहुंच सकता है। तब तक देश में जीसीसी की कुल संख्या 23-29% तक बढ़कर 2,100-2,200 तक पहुंच जाएगी। तब इन्में 25 से 28 लाख कर्मचारी काम कर रहे होंगे। अगले साढ़े पांच साल में फंछूमें 500 कंपनियों में से 70% भारत में बिजनेस शुरू करेंगी।

राज्य स्वास्थ्य एवं परिवार कल्याण संस्थान

संक्षिप्त विज्ञापन

राज्य स्वास्थ्य एवं परिवार कल्याण संस्थान (राजस्थान) द्वारा आयोजित प्रतियोगिता का विजेता को 2024 के चयन हेतु विभागीय कार्यवाही से आगे बढ़ाया जाएगा।

राज्य स्वास्थ्य एवं परिवार कल्याण संस्थान (राजस्थान) द्वारा आयोजित प्रतियोगिता का विजेता को 2024 के चयन हेतु विभागीय कार्यवाही से आगे बढ़ाया जाएगा।

क्र.सं.	पद	पदों की कुल संख्या
1	मिडवाइफ़री एजुकेटर्स	12
2	नर्स प्रेक्टिशनर मिडवाइफ़री	30

एनटीपीसी NTPC Limited

राजस्थान सरकार

चिकित्सा एवं स्वास्थ्य सेवाएं

कार्यालय ब्लॉक मुख्य चिकित्सा अधिकारी पिपराली (सीकर)

दूरभाष नं० 01572 - 226757 ई-मेल bcmo.pip@gmail.com

क्रमांक:- 509 दिनांक:- 11.09.2024

योगा प्रशिक्षक विज्ञापन

आयुष्मान भारत योजना के अंतर्गत खण्ड पिपराली के अधीन संचालित आयुष्मान आरोग्य मंदिर पीपल्सरी पर 14 व 22 उप स्वास्थ्य केंद्रों पर वित्तीय वर्ष 2024-25 (माह अक्टूबर 2024 माह नवंबर तक) के अंतर्गत प्रत्येक आयुष्मान आरोग्य मंदिर पर माह में 10 न्यूनतम योगा सत्र (प्रति दिवस 1 घण्टा / माह में 10 दिवस) प्रति योग सत्र 250 रूपये के आधार पर करवाये जाने हेतु योगा प्रशिक्षकों की आवश्यकता है। निर्धारित योग्यता रखने वाले योगा प्रशिक्षक दिनांक 27.09.2024 तक दोपहर 4:00 बजे तक आवेदन मय दस्तावेज व्यक्तिगतः खण्ड कार्यालय में उपस्थित होकर प्रस्तुत कर सकते हैं। योगा प्रशिक्षक हेतु आवेदन प्रपत्र निर्धारित योग्यता, चयन हेतु विस्तृत नियम व शर्तों की जानकारी खण्ड कार्यालय समय में प्राप्त कर सकते हैं।

डॉ. अजीत कुमार शर्मा
खण्ड मुख्य चिकित्सा अधिकारी पिपराली (सीकर)

क्र. सं.	पत्रावली संख्या	आवेदक का नाम	खसरा सं. / आवेदक स्थल	भूखण्ड का क्षेत्रफल	प्रयोजन
1.	239	श्रीकांत मिश्रा पुत्र रामावतार मिश्रा	1179	208.53 वर्.मी.	कृषि भूमि नियमन आवासीय
2.	243	ममता देवी पत्नी मनोज कुमार	869	196.32 वर्.मी.	कृषि भूमि नियमन आवासीय
3.	244	संतोष पत्नी मादरमल	869	196.32 वर्.मी.	कृषि भूमि नियमन आवासीय
4.	246	मीरा पत्नी राजजीत	835 / 2163	185.05 वर्.मी.	कृषि भूमि नियमन आवासीय
5.	247	देवेन्द्र सिंह पुत्र पूर्ण सिंह	869	195.16 वर्.मी.	कृषि भूमि नियमन आवासीय
6.	248	राजेश कुमार पुत्र पूर्ण सिंह	869	195.16 वर्.मी.	कृषि भूमि नियमन आवासीय
7.	249	दलीप सिंह पुत्र पूर्ण सिंह	869	195.16 वर्.मी.	कृषि भूमि नियमन आवासीय
8.	250	परमेश्वर लाल प्रजापत पुत्र गीताराज	828	239.98 वर्.मी.	कृषि भूमि नियमन आवासीय
9.	09	सदीक खां पुत्र नानू खां	अनुणा मोहल्ला वाड सं. 17 बिसाऊ	300 वर्.मी.	भवन निर्माण स्वीकृति आवासीय
10.	10	विमल कुमार बिरमोवाला एवं रामप्रकाश अवावला पुत्र सत्यनारायण बिसाऊ	मैन बजार , वाड सं. 20 बिसाऊ	1320.61 वर्.मी.	भवन निर्माण स्वीकृति आवासीय
11.	11	भादरमल जोगिंड गुगाना राम जोगिंड	बुरु-शुभ्रुं रोड , बाईपास सर्किल बिसाऊ	250.83 वर्.मी.	भवन निर्माण स्वीकृति मिश्रित
12.	13	मोहनलाल पुत्र हरपूल सिंह	बस रोड रोड , बाईपास सर्किल बिसाऊ	326.42 वर्.मी.	नामानाकरण

राज.संवा.व/सी 24 / 5070

राजस्थान सरकार

चिकित्सा एवं स्वास्थ्य सेवाएं

कार्यालय ब्लॉक मुख्य चिकित्सा अधिकारी पिपराली (सीकर)

दूरभाष नं० 01572 - 226757 ई-मेल bcmo.pip@gmail.com

क्रमांक:- 509 दिनांक:- 11.09.2024

योगा प्रशिक्षक विज्ञापन

आयुष्मान भारत योजना के अंतर्गत खण्ड पिपराली के अधीन संचालित आयुष्मान आरोग्य मंदिर पीपल्सरी पर 14 व 22 उप स्वास्थ्य केंद्रों पर वित्तीय वर्ष 2024-25 (माह अक्टूबर 2024 माह नवंबर तक) के अंतर्गत प्रत्येक आयुष्मान आरोग्य मंदिर पर माह में 10 न्यूनतम योगा सत्र (प्रति दिवस 1 घण्टा / माह में 10 दिवस) प्रति योग सत्र 250 रूपये के आधार पर करवाये जाने हेतु योगा प्रशिक्षकों की आवश्यकता है। निर्धारित योग्यता रखने वाले योगा प्रशिक्षक दिनांक 27.09.2024 तक दोपहर 4:00 बजे तक आवेदन मय दस्तावेज व्यक्तिगतः खण्ड कार्यालय में उपस्थित होकर प्रस्तुत कर सकते हैं। योगा प्रशिक्षक हेतु आवेदन प्रपत्र निर्धारित योग्यता, चयन हेतु विस्तृत नियम व शर्तों की जानकारी खण्ड कार्यालय समय में प्राप्त कर सकते हैं।

डॉ. अजीत कुमार शर्मा
खण्ड मुख्य चिकित्सा अधिकारी पिपराली (सीकर)

क्र. सं.	पत्रावली संख्या	आवेदक का नाम	खसरा सं. / आवेदक स्थल	भूखण्ड का क्षेत्रफल	प्रयोजन
1.	239	श्रीकांत मिश्रा पुत्र रामावतार मिश्रा	1179	208.53 वर्.मी.	कृषि भूमि नियमन आवासीय
2.	243	ममता देवी पत्नी मनोज कुमार	869	196.32 वर्.मी.	कृषि भूमि नियमन आवासीय
3.	244	संतोष पत्नी मादरमल	869	196.32 वर्.मी.	कृषि भूमि नियमन आवासीय
4.	246	मीरा पत्नी राजजीत	835 / 2163	185.05 वर्.मी.	कृषि भूमि नियमन आवासीय
5.	247	देवेन्द्र सिंह पुत्र पूर्ण सिंह	869	195.16 वर्.मी.	कृषि भूमि नियमन आवासीय
6.	248	राजेश कुमार पुत्र पूर्ण सिंह	869	195.16 वर्.मी.	कृषि भूमि नियमन आवासीय
7.	249	दलीप सिंह पुत्र पूर्ण सिंह	869	195.16 वर्.मी.	कृषि भूमि नियमन आवासीय
8.	250	परमेश्वर लाल प्रजापत पुत्र गीताराज	828	2	

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 170/2024
[EARLIER OA NO. 26 (THC)/2013 (WZ)]**

GOA FOUNDATION THROUGH ITS SECRETARY & ANR.

VS.

**M/S SARAWATI BUILDER & CONSTRUCTIONS
PVT. LTD. & ORS.**

To,

1. Mohammed Aarif Bhatti,
Teleyan Mohala, Near Bisav
Gate, Ward No. 9, Ramgarh
Sekhawati, Dist: Sikar,
Rajasthan-331024

Respondent No. 14

PUBLIC NOTICE

1. The above titled Original Application was earlier numbered as OA. No.26(THC)/2024(WZ) which has been renumbered to OANo. 170/2024 in pursuance to the direction of the Hon'ble National Green Tribunal, Western Zone Bench, Pune dated 13.08.2024 passed in the said matter.
2. The above titled Original Application is posted for hearing on 26.09.2024 at 10:30AM physically or through video conferencing before the Hon'ble National Green Tribunal, Western Zone Bench, Pune.
3. Please note that you shall make yourself available, or represent through authorized legal representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.

**REGISTRAR,
NGT, WZB, PUNE**